

**Central Administrative Tribunal  
Principal Bench, New Delhi**

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**OA No. 2003/2015**

New Delhi, this the 4<sup>th</sup> day of May, 2016

**Hon'ble Dr. B.K. Sinha, Member (A)  
Hon'ble Mrs. Jasmine Ahmed, Member (J)**

Dr. Jitendra Tripura,  
S/o Mr. Krishnasadhu Tripura,  
Aged about 26 years,  
R/o 34, Satbhaiya,  
Town/Village Abhnagchara,  
P.S. Baikhora, Sub Division-Santibatkar,  
District South Tripura – 799141,  
Tripura, Presently working as  
Junior Resident (Dental),  
Maharishi Valmiki Hospital,  
Bawana Road, Puth Khurd,  
New Delhi-110039. .... Applicant

(By Advocate: None)

**VERSUS**

1. Govt. of NCT of Delhi, through its Secretary,  
Department of Health and Family Welfare,  
9<sup>th</sup> Level, 'A' Wing, Delhi Secretariat,  
I.P. Estate, New Delhi- 110002
2. The Director,  
Directorate of Health Services,  
Government of NCT of Delhi,  
F-17, Karkardooma, Delhi-110002
3. Medical Superintendent,  
Maharishi Valmiki Hospital,  
Bawana Road, Puth Khurd,  
New Delhi-110039 .... Respondents

(By advocate: Mrs. Sangita Rai)

**ORDER (ORAL)**

**Hon'ble Dr. B.K. Sinha, Member (A):**

None has appeared on behalf of the applicant. It is seen from the records that even on 19.11.2015, 02.02.2016 and 26.04.2016 none had appeared on his behalf. Learned counsel for the respondents submits that this application has become infructuous. This fact had noticed on the previous date i.e on 26.04.2016 and another opportunity was extended to the applicant. It is presumed that the applicant is not interested in pursuing the matter.

2. Accordingly, the OA is dismissed as non-pressed.

**(Jasmine Ahmed)**  
**Member (J)**

**(Dr. B.K. Sinha)**  
**Member (A)**

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